

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 6 of 1999
(O.A. 235 of 1997)

Date of Order : 2.9.1999

Present : Hon'ble Mr.D.Purkayastha, Judicial Member.

Hon'ble Mr.G.S. Mairagi, Administrative Member.

BIMAL CHANDRA GHOSH

Vs.

C.SATHU, REGIONAL DIRECTOR,
E.S.I. & ORS.

For the applicant : None

For the respondents/: Mr.S.Banerjee, counsel.
alleged contemner. Mr.B.D.Sen, counsel.

ORDER

D.Purkayastha, J.M.

None appears for the applicant. The respondents have filed reply to the contempt petition, where it has been stated that the order passed in the O.A. has been complied with and the applicant has also received the order.

2. In view of the above submission, the contempt petition stands disposed of.
3. No order is passed as to costs.

Swami
(G.S. Mairagi)
Administrative Member

DK
(D.Purkayastha)
Judicial Member